

List of secured financial creditors

S.No	Name of creditor	Email ID	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed Rs	Amount of claim admitted Rs	Nature of claim	Amount covered by guarantee Rs	Whether related party?	% of voting share in CoC				
1	Kerala State Industrial Development Corporation (KSIDC)	enquiry@ksidemail.org	23-04-2025	29,42,21,738.00	29,42,21,738.00	Secured	29,42,21,738.00	No	100	Nil	Nil	Nil	
	TOTAL			29,42,21,738.00	29,42,21,738.00								

Details of Security

All those pieces and parcels of land owned and possessed by the corporate debtor situated and lying at Vechoor Village, Vaikom Taluk, Kottayam District as set out below :-

Sv. No.	Extent	
	Hector	Sq. Meter
524/4	0	4
524/4/1	0	63
524/4	0	53
TOTAL	1	20
		64

(Equivalent to 02 Acres 98 cents 100 Sq Links) together with resort buildings and other superstructures, fixed plant and machinery, fixtures and fittings, electrical installations and all other fixed assets constructed/erected/installed thereon and or to be constructed/erected/installed thereon both present and future.

- Pledge of 8,10,000 equity shares of the face value of Rs 100/- each held by (i) V K Rajeev and (ii) Manju Rajeev in the company

Guarantors

1. V K Rajeev, S/o Shri. V V Kunjukunju, Residing at Vettoor House, 4/125, Achinakam of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam
2. Manju Rajeev, W/o Shri. V K Rajeev, Residing at Vettoor House, 4/125, Achinakam of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam

